(4)

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

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PETITION NUMBER

: CP/35/2017

NAME OF THE PETITIONER(S)

: SHRI JAYAJOTHI AND COMPANY LTD

UNDER SECTION

: 14(1)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) B. Sharath babu Advocate for. A.m. gridharan

Petitioner.

B. galla

ORDER

Mr. B. Sharathbabu, Counsel for Petitioner Present. He submitted that the report of the ROC has not yet been received. Matter is adjourned for filing of ROC report. Put up on 03.07.2017.

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(CH. MOHD. SHARIEF FARIQ)

MEMBER (JUDICIAL)